

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 3401
ANSWERED ON 20.03.2025

SETTING UP OF NEW WATER TREATMENT PLANT

†3401. SMT. LOVELY ANAND:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government is planning for setting up of new water treatment plants to provide clean drinking water; and

(b) if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) The Jal Jeevan Mission (JJM) – Har Ghar Jal, is being implemented since August, 2019, in partnership with States, to make provision of potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to rural households. The Government of India supports the States by providing technical and financial assistance. Under the Jal Jeevan Mission, as per existing guidelines, Bureau of Indian Standards' BIS:10500 standards are adopted as benchmark for quality of water being supplied through the piped water supply schemes. Drinking Water being a State subject, the responsibility of Planning, Approval, Implementation, Operation & Maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, is vested with State/UT Governments. The choice of technology, best suited to the context in a State/UT, for making provision of potable water supply to households is to be decided by the respective State/UT Governments.

A Handbook on Drinking Water Treatment Technologies was released in March 2023 to disseminate information regarding new technologies available amongst all stakeholders to understand and implement the new technologies that address local issues and challenges faced in water-quality affected villages. The States may take up appropriate numbers of water treatment system of one or a combination of technologies depending upon techno-economic feasibility. As on date, as reported by the States/ UTs there are a total of 35,578 water treatment plants geo-tagged under JJM for various categories of schemes. The details are placed at **Annex-1**.

**Annex-I referred to in reply to part (a) & (b) of Lok Sabha unstarred
Question No. 3401 answered on 20.03.2025**

**State and UT wise details of water treatment plant which have been geo-tagged and
reported on JJM-IMIS**

S. No.	State Name	Water Treatment Plant (WTP)
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	277
3	Arunachal Pradesh	3,311
4	Assam	17,762
5	Bihar	0
6	Chhattisgarh	63
7	Dadra & Nagar Haveli And Daman & Diu	0
8	Goa	12
9	Gujarat	209
10	Haryana	1,059
11	Himachal Pradesh	662
12	Jammu & Kashmir	1,315
13	Jharkhand	351
14	Karnataka	1,871
15	Kerala	522
16	Ladakh	0
17	Lakshadweep	2
18	Madhya Pradesh	416
19	Maharashtra	919
20	Manipur	444
21	Meghalaya	1,471
22	Mizoram	295
23	Nagaland	643
24	Odisha	104
25	Puducherry	0
26	Punjab	763
27	Rajasthan	547
28	Sikkim	136
29	Tamil Nadu	254
30	Telangana	0
31	Tripura	445
32	Uttar Pradesh	650
33	Uttarakhand	532
34	West Bengal	543
Total		35,578
